### GOVERNMENT OF INDIA MINISTRY OF AYUSH

# LOK SABHA UNSTARRED QUESTION NO. 5736 TO BE ANSWERED ON 04.04.2025

#### Improvement of AYUSH Infrastructure

†5736. Smt. Manju Sharma:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government has taken measures or proposes to take measures to improve the infrastructure related to AYUSH services and facilitate easy access to said services;
- (b) if so, the details thereof, State/UT-wise including Rajasthan, Haryana, Uttar Pradesh and Madhya Pradesh;
- (c) if not, the reasons therefor;
- (d) the steps have been taken by the Government to develop the AYUSH system of medicine under the National AYUSH Mission (NAM) during the last three years; and
- (e) the details of the sanctioned, allocated and utilized amount of funds under the said mission during the last three years, State/UT-wise?

#### **ANSWER**

## THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) to (c) Public Health being a State subject, the primary responsibility to improve the infrastructure and increase access to Ayush services and facilitate easy access to said services in the States/UTs including Rajasthan, Haryana, Uttar Pradesh and Madhya Pradesh lies with the respective State/UT Governments. However, under Centrally sponsored Scheme National Ayush Mission (NAM), Ministry is supporting the efforts of the Stats/UTs to improve the infrastructure of Ayush services for providing better access to the community by providing financial assistance under different activities like establishment of 50/30/10-bedded Integrated Ayush Hospital and upgradation of existing Ayush Hospitals and dispensaries. The State/UT-wise status of approved Integrated Ayush Hospitals for establishment and Ayush hospitals and dispensaries as supported for upgradation is furnished at Annexure-I & Annexure-II respectively including Rajasthan, Haryana, Uttar Pradesh and Madhya Pradesh.

- (d) & (e) National Ayush Mission inter-alia makes provisions for the following major activities through States/UT Governments for development and promotion of Ayush system in the country:-
- (i) Ayush Health & Wellness Centres (AHWCs) now renamed as Ayushman Arogya Mandir (Ayush).
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)
- (iii) Upgradation of existing standalone Government Ayush Hospitals
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new Ayush Dispensary
- (v) Setting up of up to 50/30/10 bedded integrated Ayush Hospitals
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals
- (vii) Ayush Public Health Programmes
- (viii) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions
- (ix) Establishment of new Ayush Colleges in the States where availability of Ayush teaching institutions is inadequate in the Government Sector.

Under NAM, as per the proposals received from the State/UT Governments through the State Annual Action Plans (SAAPs), Ministry of Ayush has released an amount of Rs. 1873.20 Crore to States/UTs for implementation of different approved activities during last three years. The State/UT-wise status of fund allocated/released and utilized during the last three years is furnished at **Annexure-III**.

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Annexure-I
List of approved new Integrated Ayush Hospitals in State/UT across country

S.No.	State/UTs	No. of IAH
1.	Andaman & Nicobar Island	1
2.	Andhra Pradesh	2
3.	Arunachal Pradesh	5
4.	Assam	8
5.	Bihar	1
6.	Chandigarh	1
7.	Chhattisgarh	9
8.	Dadra Nagar Haveli and Daman & Diu	1
9.	Goa	2
10.	Gujarat	1
11.	Haryana	1
12.	Himachal Pradesh	2
13.	Jammu & Kashmir	7
14.	Jharkhand	7
15.	Karnataka	3
16.	Kerala	10
17.	Lakshdweep	1
18.	Madhya Pradesh	11
19.	Maharashtra	9
20.	Manipur	11
21.	Meghalaya	3
22.	Mizoram	2
23.	Nagaland	7
24.	Odisha	3
25.	Puducherry	2
26.	Punjab	2
27.	Rajasthan	8
28.	Sikkim	2
29.	Tamil Nadu	5
30.	Telangana	3
31.	Tripura	2
32.	Uttar Pradesh	26
33.	Uttrakhand	7
34.	West Bengal	2
	Grand Total	167

Annexure-II
wise list of approved Ayush hospitals and dispensaries as supported for

### State/UT wise list of approved Ayush hospitals and dispensaries as supported for upgradation across country

Sl. No.	Name of States/ UTs	Units of Ayush Hospitals	Units of Ayush Dispensaries	
1	Andman & Nicobar Islands	1	0	
2	Andhra Pradesh	10	23	
3	Arunachal Pradesh	1	0	
4	Assam	2	0	
5	Bihar	0	10	
6	Chandigarh	0	45	
7	Chhattisgarh	17	367	
8	Dadra & Nagar Haveli and Daman & Diu	3	1	
9	Laddakh	0	0	
10	Delhi	4	0	
11	Goa	0	0	
12	Gujarat	10	142	
13	Haryana	2	191	
14	Himachal Pradesh	110	1340	
15	Jammu & Kashmir	4	55	
16	Jharkhand	0	0	
17	Karnataka	17	14	
18	Kerala	122	100	
19	Lakshadweep	1	4	
20	Madhya Pradesh	32	178	
21	Maharashtra	0	0	
22	Manipur	2	52	
23	Mizoram	0	0	
24	Meghalaya	0	3	
25	Nagaland	0	5	
26	Odisha	2	56	
27	Puducherry	0	7	
28	Punjab	0	10	
29	Rajasthan	11	868	
30	Sikkim	0	0	
31	Tamil Nadu	9	0	
32	Telangana	4	57	
33	Tripura	6	8	
34	Uttar Pradesh	46	1011	
35	Uttarakhand	0	161	
36	West Bengal	0	328	
	Total	416	5036	

(Rs in lakh)

		2021-22		2022-23		2023-24	
Sl.	Name of	Sanctioned/	Utilized	Sanctioned/	Utilized	Sanctioned/	Utilized
No.	States/UTs	Allocated		Allocated		Allocated	
1	Andaman &	296.06	295.94	142.39	142.39	407.29	372.85
	Nicobar Islands						
2	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
3	Arunachal	180.85	180.85	402.04	402.04	1186.04	1016.60
	Pradesh						
4	Assam	639.52	507.91	1011.77	908.67	3471.45	2883.72
5	Bihar	1686.08	1686.08	0.00	0.00	1161.06	380.04
6	Chandigarh	94.86	94.41	189.73	156.74	226.32	199.74
7	Chhattisgarh	841.31	741.43	0.00	0.00	2151.43	1524.79
8	Dadra & Nagar	0.00	0.00	0.00	0.00	408.45	366.88
	Haveli and						
	Daman & Diu						
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	218.99	218.99	142.29	105.37	628.30	596.39
11	Gujarat	466.93	450.54	1908.62	811.83	2961.42	1442.99
12	Haryana	647.70	624.34	1219.91	1219.91	3026.59	2712.05
13	Himachal Pradesh	1261.80	1261.80	3873.58	3865.19	3659.22	3062.52
14	Jammu &	1313.11	1245.61	4895.09	4699.57	7510.36	7269.62
	Kashmir						
15	Jharkhand	1309.77	1309.77	7752.57	7752.57	2390.42	2203.29
16	Karnataka	1821.46	1777.80	1714.09	1546.45	5031.54	4605.48
17	Kerala	1153.39	1153.39	4399.83	4122.00	7989.40	7381.76
18	Ladakh	187.45	185.95	72.27	72.27	47.32	41.77
19	Lakshadweep	64.26	64.26	116.32	116.32	332.01	332.01
20	Madhya Pradesh	3123.20	3123.20	1716.00	1653.21	6120.00	5173.05
21	Maharashtra	0.00	0.00	0.00	0.00	2235.54	1495.17
22	Manipur	170.04	129.75	1723.00	1623.95	0.00	0.00

		2021-22		2022-23		2023-24	
Sl.	Name of	Sanctioned/	Utilized	Sanctioned/	Utilized	Sanctioned/	Utilized
No.	States/UTs	Allocated		Allocated		Allocated	
23	Mizoram	259.08	259.08	117.27	117.27	1057.86	1039.52
24	Meghalaya	609.78	609.78	796.84	796.84	1722.60	1482.39
25	Nagaland	232.27	232.27	495.78	495.78	1016.97	1016.97
26	Odisha	1075.38	1069.56	0.00	0.00	0.00	0.00
27	Puducherry	200.27	200.19	623.95	620.94	197.08	164.43
28	Punjab	527.28	527.28	0.00	0.00	109.85	61.46
29	Rajasthan	3189.00	2945.96	0.00	0.00	3731.51	1814.68
30	Sikkim	99.30	99.30	626.06	626.06	492.37	492.37
31	Tamil Nadu	2348.27	2348.27	2428.69	1879.99	6635.76	6428.71
32	Telangana	3132.25	3044.95	0.00	0.00	1225.17	852.40
33	Tripura	138.71	127.32	1030.90	1008.40	566.99	470.85
34	Uttar Pradesh	13809.72	13601.37	14437.60	13903.51	12418.60	11455.76
35	Uttarakhand	2622.50	2622.50	1855.80	1855.80	3234.38	2666.70
36	West Bengal	2118.05	2118.05	1056.58	1045.38	3379.39	2943.63
	Total	45838.63	44857.87	54748.94	51548.43	86732.67	73950.58